

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 5164 of 2018**

Vijay Kumar Singh ..... Petitioner  
Versus  
The State of Jharkhand & Others ..... Respondents

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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For the Petitioner : Mr. Rupesh Singh, Advocate  
For the Respondent-State : AC to AAG-IV  
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8 / 07.09.2021 List this case after two weeks to enable the learned counsel for the respondents to file supplementary affidavit as directed vide order dated 05.08.2021.

**(Dr. S. N. Pathak, J.)**

R.Kr.